

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A. No.342 of 2000
(O.A. No. 891 of 1997)

Date of order: 20.07.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

JADAB KAYAL

... Applicant

VS

UNION OF INDIA & ORS.

... Respondents

For the Applicant : Mr. T.K. Haldar, counsel

For the Respondents : Mr. B. Mukherjee, counsel

O R D E R

This MA has been filed by the applicant for ante-dating the date of hearing which has already been fixed on 11.9.2000. We find that many old cases are pending for disposal. So, considering the difficulty we are unable to accept the prayer for ante-dating the date of hearing. So, MA is disposed of accordingly.

gsmangi
MEMBER (A)

V
MEMBER (J)